

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.3806/2018

New Delhi, this the 8th day of October, 2018

**Hon'ble Shi K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N.Terdal, Member (J)**

1. Sumit Kumar
(M-9899939495)
Aged 34 years, Group –C
CAT – OBC
Roll No.15008004
DOB:01.07.1984
Post, Fire Operator
S/o Rajender Singh
R/o H. No.38, Pana Kalyan, Tikari Kalan, Delhi-42.

2. Aashish
Aged 29 years, Group –C
CAT – UR
Roll No.15004181
DOB:12.09.1989
Post, Fire Operator
S/o Jagbir Singh
R/o Gali No.4, Adarsh Nagar
Jhajhar Road, Bahadoorgarh, Distt. Jhajhar, Haryana-124507.

3. Mahesh Kumar
Aged 33 years, Group –C
CAT – OBC
Roll No.15010345
DOB:01.04.1985
Post, Fire Operator
S/o Mangal Singh
R/o 236, Badi Patti, Paprawat, Najafgarh, New Delhi-43.

4. Dinesh Kumar
Aged 29 years, Group –C
CAT – UR
Roll No.15001243
DOB:10.11.1989

Post, Fire Operator
S/o Pawan Kumar
R/o C-135, Janakpuri, Sahibabad, Ghaziabad, UP-201005.

5. Rohit Kumar Tyagi
Aged 30 years, Group -C
CAT – UR
Roll No.15010721
DOB:08.11.1988
Post, Fire Operator
S/o Mukesh Kumar Tyagi
R/o A-1/66/2, East Gokal Puri, Loni Road,
Shadara, Delhi-110 094.
6. Joshi Kumar
Aged 34 years, Group -C
CAT – OBC
Roll No.15011836
DOB:30.12.1984
Post, Fire Operator
S/o Mohakan Singh
R/o A-1/66 East Gokal Puri, Loni Road, Shadara, Delhi-110 094.
7. Hemant Rana
Aged 28 years, Group -C
CAT – UR
Roll No.15002059
DOB:16.06.1990
Post, Fire Operator
S/o Shri Bhoop Singh Rana
R/o 225/1, Near Khara Kuan, V&PO Ghevra, Delhi-110 081.
8. Sandeep Kumar
Aged 26 years, Group -C
CAT – UR
Roll No.15008091
DOB:09.08.1992
Post, Fire Operator
S/o Shri Dharamvir Singh
R/o Chappar (98), Chappar, Bhiwani, Haryana 127 021.
9. Puneet Chaudhary
Aged 28 years, Group -C
CAT – UR

Roll No.15007854
 DOB:21.10.1990
 Post, Fire Operator
 S/o Inder Jeet Singh
 R/o VPO – Nistoli, Ghaziabad – 201 003. Applicants

(By Advocate: Mr. J.S. Mann)

Versus

1. Govt. of NCT of Delhi
 Through the Chief Secretary
 5th Floor, Delhi Sachivalaya, New Delhi.
2. Delhi Fire Service, Govt. of NCT of Delhi
 Through its Director, New Barakhamba Road
 Cannaught Lane, New Delhi – 110 001.
3. Delhi Subordinate Services Selection Board
 Through its Chairman, GNCTD
 F-18, Karkardooma, Institutional Area, Delhi-92.

.... Respondents.

(By Advocate: None)

ORDER (ORAL)

Mr. K.N. Shrivastava :

MA 3806/2018 - JT

MA seeking joining together in a single petition is allowed.

OA 3806/2018

2. The applicants through the medium of this OA, filed under section 19 of Administrative Tribunals Act, 1985, have prayed for the following reliefs :

“8.1 Direct the respondents to quash and set aside the impugned Result Notice at Annexure A-1 and Annexure A-2 respectively, be setting aside the final result and as a consequence, direct the respondents to adopt the original selection criteria, consisting of 200 marks of Written Examination and 30 marks of PET and thereafter,

undertake the exercise of redrawing the final merit list in accordance thereof and in case the applicants find place in that merit list, the respondents be directed to consider them for appointment as Fire Operator; and

8.2 Direct the respondents to draw a reserve panel/waiting list up to the extent of 10% cut of the posts notified.”

3. It is stated that the applicants have not been selected for the post of Fire Operator (Post Code 71/2014) in Delhi Fire Service (DFS) by Delhi Subordinate Services Selection Board (DSSSB). Their grievance is that the eligibility criteria have been altered by DSSSB during the course of the selection process.

4. The controversy involved in this OA is identical to that in OA No. 4149/2017 & OA No. 4182/2017, and both these OAs have been dismissed vide order dated 04.09.2018.

5. Heard Mr. J.S. Mann, learned counsel for applicants.

6. Considering the fact that issues involved in this OA are squarely covered by the order of the Tribunal’s direction passed in aforementioned OA No. 4149/2017 titled **Lokesh Kumar & Ors. vs. Govt. of NCT Delhi** on 04.09.2018, this OA is also disposed of in terms of the order passed in **Lokesh Kumar** (supra). No costs.

(S.N.Terdal)
Member (J)

(K.N. Shrivastava)
Member (A)

/anjali/